

13

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 15th day of February, 2001

Original Application No. 1436 of 1993

CURAM :-

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

1. Jammu Ali S/o Ali Bux
R/o 392-B, Sultanpur, Agra Cantt.
2. Subash Chand Sharma S/o Tata Ram Sharma
R/o 62/228, Hari Bhawan, Agra Cantt
3. Harish Chand Sharma S/o Kanhaiya Lal Sharma
R/o 125, Dholi Piau, Mathura,
4. Shabbir Khan S/o Kalla Khan,
R/o 1071, Thatpur Shivajinagar, Gwalior
5. Iqbaluddin s/o Rafiuddin,
R/o 34/2, Bade Khan, Pullia No.9, Jhansi
6. Ram Krishan Rathore s/o SP Rathore,
R/o RB-II, 972-B, Rly Colony, Jhansi
7. Naval Kishore Misra s/o S.N. Misra
R/o 10/A, Bharatpur, Premnagar, Jhansi
8. B.S. Sharma s/o Krishan Lal Sharma,
R/o 105, Pratappur Nagar, Jhansi
9. Kailash s/o Gore Lal
R/o F-263, Ambedkar Nagar Marg,
Rly Colony, Jhansi.

(Sri VK Barman, Advocate)

. Applicants

Versus

1. Union of India through General Manager,
Central Rly. Bombay V.T.
2. Divisional Rly Manager (P)
Central Rly., Jhansi.
3. Sr.DCM, Central Rly., Jhansi.

(Sri Prashant Mathur, Advocate)

. Respondents

O R D E R (O_r_a_l)

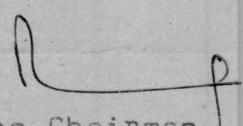
By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this OA the applicants have prayed for a direction to the respondents to permit the applicant

- 2 -

and other members of surplus steam staff to apply for promotion. A similar controversy has already been decided in Civil Appeal No. 11863/1995 (Mahesh Chand Bhargav and Ors Vs. UOI & Ors). In view of the aforesaid judgement of the Hon'ble Supreme Court the applicants in this case are not entitled for relief. The application is accordingly rejected. There shall be no order as to costs.


Member (A)


Vice Chairman

Dube/